

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No.722/2012

ABDUL WAHID & ANR.

Appellant(s)

VERSUS

THE STATE OF RAJASTHAN

Respondent(s)

WITH

Crl.A. No. 1266/2012 (II)

Date : 16-10-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Appellant(s)

Ms. Gouri Karuna Das Mohanti, Adv.
Mr. Snehasish Mukherjee, AOR
Ms. Anu Gupta, Adv.
Mr. Sanjay Mani Tripathi, Adv.
Mr. V. Elangovan, Adv.
Mr. Ali Jethmalani, Adv.
Mr. Pawan Kumar Sharma, Adv.
Ms. Priya Rastogi, Adv.

For Respondent(s)

Mr. Irshad Ahmad, AOR

Ms. Nidhi Jaswal, Adv.
Mr. Milind Kumar, AORUPON hearing the counsel the Court made the following
O R D E R

1. Heard the learned counsel for the parties at length.
2. Hearing is concluded.
3. Judgment is reserved.
4. The counsel for the parties may submit their respective written submissions of not more than 2 pages within three days.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS(RAM SUBHAG SINGH)
COURT MASTER (NSH)